

written a letter and made a request also.

11.12 hrs.

**SHRI MOHD. AYUB KHAN** (Jhunjhunu): Mr. Speaker, Sir, there are some districts in Rajasthan, large parts of which have been declared as dark zones

**MR. SPEAKER:** Which are these particular areas?

**SHRI MOHD. AYUB KHAN.** Jhunjhunu and Sikar. Sir, through you, I would like to make an appeal to the hon. Minister of Agriculture to alleviate the condition of these dark zones so that the farmers could get the facilities for which they are entitled. Due to their being declared as dark zones the facilities have not reached the farmers

**MR. SPEAKER:** Please proceed.

**SHRI MOHD. AYUB KHAN** Sir, through you, I request the hon. Minister to alleviate the condition of these dark zones at the earliest.

**MR. SPEAKER:** Mr. Khan, it will be done.

**SHRI RAMASHRAY PRASAD SINGH** (Jahanabad): Mr. Speaker, Sir, a number of important irrigation schemes in our area are pending with the Central Government for the last 10 to 13 years. For example, Muhana dam is pending for last 13 years and the Punpun Daradha Project for the last 8 years. I request the Government to approve the proposals at the earliest so that work could be started on these projects.

**MR. SPEAKER:** I will enquire how many projects are still pending.

#### PAPERS LAID ON THE TABLE

[English]

**Statement regarding review on the working of and Annual Report of the Bharat Yantra Nigam Ltd, Allahabad and Heavy Engineering Corporation Ltd, Ranchi for 1987-88 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): Sir, on behalf of Shri J. Vengal Rao, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) A statement regarding Review by the Government on the working of the Bharat Yantra Nigam Limited, Allahabad, and its Subsidiaries, for the year 1987-88.
- (ii) Annual Report of the Bharat Yantra Nigam Limited, Allahabad, and its Subsidiaries for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7081/88]
- (b) (i) A statement regarding Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1987-88.
- (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-7082/88]

**Review of the working of and Annual Report of the Andaman and Nicobar Island Forest and Plantation Development Corporation Ltd. Port Blair for 1987-88 and Annual Report of the Wildlife Institute of India, Dehradun for 1987-88**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1987-88

(ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7083/88]

(2) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 1987-88 along with Audited Accounts [Placed in Library See No. LT-7084/88]

**Review on the working of and Annual Report of the Modern Food Industries (India) Ltd. for 1987-88**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): I beg to lay on Table a copy each of the following papers (Hindi and English versions) sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Modern Food Industries (India) Limited, New Delhi, for the year 1987-88.

(ii) Annual Report of the Modern Food Industries (India) Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7085/88]

**Notification under Major Port Trust Act, 1963 Review on the working and Annual Report of Dredging Corporation of India Ltd, New Delhi for 1987-88 Annual Administrative report of Mormugao Port Trust and Report on the working of Mormugao Port Trust for 1987-88 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT). SIR, on behalf of Shri Rajesh Pilot, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

(i) G.S.R. 1006 (E) published in Gazette of India dated the 13th October, 1988 approving the Cochin Port (Au-

- thorisation of Pilots) Amendment Regulations, 1988.
- (ii) G.G.R. 1008 (E) published in Gazette of India dated the 13th October, 1988 approving the Visakhapatnam Port Employees (Leave Travel Concession) Sixth Amendment Regulations, 1988.
- (iii) G.S.R. 1009 (E) published in Gazette of India dated the 13th October, 1988 approving the Visakhapatnam Port Employees' (General Provident Fund) Amendment Regulations, 1988. [Placed in Library See No. LT-7086/88]
- (2) A copy each of the following papers (Hind and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
- (i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1987-88.
- (ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7087/88]
- (3) (i) A copy of the Annual Administration Report (Hind and English versions) of the Mormugao Port Trust for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Port Trust for the year 1987-88. [Placed in Library See No. LT-7088/88]
- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tuticorin Port Trust for the year 1987-88. [Placed in Library See No. LT-7089/88]
- (5) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trust Act, 1963:-
- (a) (i) Annual Accounts of the Mormugao Port Trust for the year 1987-88 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Mormugao Port Trust for the year 1987-88. [Placed in Library See No. LT-7090/88]
- (b) (i) Annual Accounts of the Tuticorin Port Trust for the year 1987-88 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Tuticorin Port Trust for the year 1987-88. [Placed in Library See No. LT 7091/88]
- (c) (i) Annual Accounts of the Madras Port Trust for the year 1987-88 together with Audit report thereon.
- (ii) Review by the Government on the Audited Accounts of the Madras Port Trust for the year

1987-88. [Placed in Library See No. LT-7092/88]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Dock Labour Board for the year 1987-88. [Placed in Library See No. LT 7093/88]

**Annual Report and review on the working of International Airports Authority of India for 1987-88**

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1987-88 along with Audited Accounts, under sub-section (4) of section 24 and sub-section (2) of section 25 of the International Airports Authority Act, 1971

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Airport Authority of India for the year 1987-88 [Placed in Library See No. LT 7094/88]

**Notification under Customs Act, 1962**

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions)

under section 159 of the Customs Act, 1962:—

- (i) S.O. 1136 (E) published in Gazette of India dated the 2nd December, 1988 together with an explanatory memorandum laying down the revised rates of exchange for conversions of Australian Dollars and Pounds Sterling into Indian currency or vice-versa.
- (ii) G.S.R. 1145 (E) published in Gazette of India dated the 5th December, 1988 rescinding the Notification No. 186-Cus, dated the 1st December, 196A prohibiting the import into India of the periodical entitled 'Peking Review'.
- (iii) S.O. 1152 (E) published in Gazette of India dated the 6th December, 1988 together with an explanatory memorandum laying down the revised rate of exchange for conversion of Canadian Dollars into Indian currency or vice-versa.
- (iv) The Customs and Central Excise Duties Drawback (Amendment) Rules, 1988 published in Notification No. G.S.R. 1111 (E) in Gazette of India dated the 1st December, 1988.
- (2) A copy of the Notification No. G.S.R. 1164 (E) (Hindi and English versions) published in Gazette of India dated the 9th December, 1988 together with an explanatory memorandum prescribing a concessional rate of duty of excise for 100 per cent export-oriented undertakings which are utilising their entire requirement of raw materials from indigenous sources, equivalent to the excise duty payable by units other than 100

per cent export-oriented undertakings plus an additional amount of 50 per cent of the basic duty leviable thereon. [Placed in Library See No. LT-7095/88]

**Annual Report and review on the working of Institute for Defence Studies and Analysis for 1987-1988**

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analysis, New Delhi for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute for Defence and Analysis, New Delhi, for the year 1987-88. [Placed in Library See No. LT-7096/88]

**Notification under Tamil Nadu Recognised Private Schools (Regulation) Act, Annual Report and review on the working of Rashtriya Manav Sangrahalaya, Bhopal for 1986-87 and Annual Report and review on the working of Indian Institute of Technology for 1987-88, etc.**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (L. P. SHAHI): I beg to lay on Table:-

- (1) A copy of the Notification No. G.O. Ms. No. 1071, Education (Hindi and English versions) published in Tamil Nadu Gazette dated the 14th June, 1988, is-

sued under section 56 of the Tamil Nadu Recognised Private Schools (Regulations) Act, 1973 read with Clause (c) (iv) of the Proclamation dated the 30th January, 1988 issued by the President dated in relation to the State of Tamil Nadu. [Placed in Library See No. LT-7097/88]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Manav Sangrahalaya, Bhopal, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rashtriya Manav Sangrahalaya, Bhopal, for the year 1986-87.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT-7098/88]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology Kanpur, for the year 1987-88. [Placed in Library See No. LT-7099/88]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1987-88.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of

the Motilal Nehru Regional Engineering College, Allahabad, for the year 1987-88 [Placed in Library See No. LT-7100/88]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Bhopal, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute, Bhopal, for the year 1987-88 [Placed in Library See No. LT-7101/88]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training, Kanpur, for the year 1987-88 along with Audited Accounts

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training, Kanpur, for the year 1987-88 [Placed in Library See No. LT-7102/88]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhavan Society India, New Delhi, for the year 1987-88 along with Audited Accounts

(ii) A statement regarding Review (Hindi and English versions) by the Government on the working of the Bal Bhavan Society India, New Delhi, for the year 1987-88 [Placed in Library See No. LT-7103/88]

**Indian Administrative Service (Appointment by Promotion) Amendment Regulations 1988; Annual Report of the Central Vigilance Commission for 1987, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT) Sir, on behalf of Shri P Chidambaram, I beg to lay on the Table—

- (1) A copy of the Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1988 (Hindi and English versions) published in Notification No. G S R 1115(E) in Gazette of India dated the 2nd December, 1988 under subsection (2) of section 3 of the All India Services Act, 1951 [Placed in Library See No. LT-7104/88]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission, New Delhi, for the period from 1st January, 1987 to 31st December, 1987

(ii) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance of the Commission's advice in certain cases mentioned in the Report. [Placed in Library See No. LT-7105/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Public

**Administration, New Delhi, for the year 1987-88. [Placed in Library See No. LT-7106/88]**

**Annual Report and review on the working of the Ahmedabad Textile Industry Research Association for 1987-88 etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRID.L. BAITHA): Sir, on behalf of Shri Rafique Alam, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions):-

- (1) (i) Annual Report of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1987-88 along with Audited Accounts [Placed in Library See No. LT-7107/88]

(ii) Annual Report of the Bombay, Textile Research Association, Bombay, for the year 1987-88 along with Audited Accounts. [Placed in Library See No. LT-7108/88]

(iii) Annual Report of the South India Textile Research Association, Coimbatore, for the year 1987-88 along with Audited Accounts. [Placed in Library See No. LT-7109/88]

(iv) Annual Report of the Northern India Textile Research Association, Ghaziabad, for the year 1987-88 along with Audited Accounts. [Placed in Library See No. LT-7110/88]

- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, Bombay Textile Research Association, Bombay,

South India Textile Research Association Coimbatore and Northern India Textile Research Association Ghaziabad, for the year 1987-88. [Placed in Library See No. LT-7110/88]

**Review on the working and Annual Report of the Hindustan Fertilizer Corporation Ltd. for 1987-88, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): Sir, on behalf of Shri R. Prabhu, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1987-88. [Placed in Library See No. LT-7111/88]

(ii) Annual Report of Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (b) (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1987-88.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor-General thereon. [Placed in Library See No. LT-7112/88]

- (c) (i) Review by the Government on the working of the Masras Fertil-

izers Limited, Madras, for the year 1987-88.

(ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7113/88]

- (d) (i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, for the year 1987-88.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7114/88]

- (e) (i) Review by the Government on the working of the Fertilisers and Chemicals Travancore Limited, Cochin, for the year 1987-88.

(ii) Annual Report of the Fertilisers and Chemicals Travancore Limited, Cochin, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7115/88]

- (f) (i) Review by the Government on the working of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1987-88.

(ii) Annual Report of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7116/88]

- (g) (f) Review by the Government on

the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1987-88.

(ii) Annual Report of the Fertilizer Corporation of India Limited New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7117/88]

- (h) (i) Review by the Government on the working of the National Fertilizers Limited, New Delhi, for the year 1987-88.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7118/88]

(i) (i) Review by the Government on the working of the Projects and Development India Limited, New Delhi, for the year 1987-88.

(ii) Annual Report of the Projects and Development India Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-7119/88]

**Amendment to the Tamil Nadu Legislative Assembly (Transit by Railway Allowances) Rules, 1987 and statement showing the action taken by Government on various assurances, promises and undertakings given by Ministers during various sessions of eighth Lok Sabha**

[Translation]

MR. SPEAKER: Sheilaji, if you are tired, showed I allow somebody else on your behalf?

[English]

THE MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI-MATI SHEILA DIKSHIT): Thank you, Sir. I beg to lay on the Table:-

issued under section 14 of the Tamil Nadu Payment of Salaries Act, 1951 read with Clause (c) (iv) of the Proclamation dated the 30th January, 1988 issued by the President in relation to the State of Tamil Nadu. [Placed in Library See No. LT-7120/88]

(1) A copy of the Notification No. S.R.O. A-46/88 (Hindi and English versions) published in Tamil Nadu Gazette dated the 16th March, 1988 regarding amendment to the Tamil Nadu Legislative Assembly (Transit by Railway Allowances) Rules, 1987,

(2) A copy each of the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha:-

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| (i) Statement No. XX-Fifth Session, 1986             | [Placed in Library See No. LT-7121/88] |
| (ii) Statement No. XVII-Sixth Session, 1986          | [Placed in Library See No. LT-7122/88] |
| (iii) Statement No. XIV-Eighth Session, 1987         | [Placed in Library See No. LT-7123/88] |
| (iv) Statement No. X-II Part of Eighth Session, 1987 | [Placed in Library See No. LT-7124/88] |
| (v) Statement No. IX-Ninth Session, 1988             | [Placed in Library See No. LT-7125/88] |
| (vi) Statement No. VII—Tenth Session, 1988           | [Placed in Library See No. LT-7126/88] |
| (vii) Statement No. III-Eleventh Session, 1988       | [Placed in Library See No. LT-7127/88] |

**Review on the working of and annual report of Gujarat Agro Industries Corporation for 1985-88 and statement showing reasons for delay**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table—

Corporation Limited, Ahmedabad, for the year 1985-86.

(ii) Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1985-86 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Gujarat Agro Industries

(2) A statement (Hindi and English versions) showing reasons for delay in the papers mentioned at (1) above. [Placed in Library See No. LT-7128/88]